

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2764
ANSWERED ON:26.11.2010
DEVELOPMENT OF COAL BLOCK ALLOTTED TO NTPC
Semmalai Shri S.

Will the Minister of POWER be pleased to state:

- (a) whether the coal blocks allotted to the National Thermal Power Corporation (NTPC) has not being developed by it as yet;
- (b) if so, the details thereof along with the reasons for slow progress in development of these blocks;
- (c) the corrective measures taken by the Government in this regard;
- (d) whether the blocks allotted jointly with the Coal India Limited have been developed; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e) : NTPC has been allotted six coal blocks by the Ministry of Coal and two additional coal blocks are allotted for development jointly with Coal India Limited (each company having 50% equity). The names of the above eight coal blocks are Pakri Barwadih, Chatti-Bariatu, Kerandari, Chatti-Bariatu (South), Brahmini, Chichro Patsimal in Jharkhand, Dulanga in Orissa and Talaipalli in Chhattisgarh, the Brahmini and Chichro Patsimal blocks are to be developed as joint venture initiative.

The development of Pakri-Barwadih, Chatti-Bariatu & Kerandari is delayed owing to delay in land acquisition that involves various agencies of the State Government. Forest clearance of Pakri-Barwadih has been obtained. MoEF has rejected forestry clearance for Hazaribagh-Shivpur-Tori Railway line which is linked for coal evacuation from Chatti-Bariatu and Kerandari coal blocks.

The Ministry of Power is engaged in consultations with the State Government for expediting the process of land acquisition for the coal blocks.